

NOTICE

In view of the complete lock down throughout the state on account of the outbreak of Coronavirus (Covid-19), and in view of the proceedings of the Hon'ble High Court suspending of work in subordinate courts in the state of Telangana all the cases **except ripe for disposal cases** of all the courts in the unit of Ranga Reddy District from 01.06.2020 are automatically en-block posted to next working day after one month as listed below.

Criminal and Civil Cases

Sl. No.	Present Posting Date	Next posting date
01	01.06.2020	01.07.2020
02	02.06.2020	02.07.2020
03	03.06.2020	03.07.2020
04	04.06.2020	06.07.2020
05	05.06.2020	07.07.2020

Sd/-
PDJ

To:

All the Judicial Officers of this unit including Special Magistrates.

Note :

All the previous Notices for adjournment of cases will also be applicable to the Special Magistrate Courts of this unit.